

# **REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**Seventh Lok Sabha**

**Thirty First Report**



**LOK SABHA SECRETARIAT  
NEW DELHI**

**1981**

Presented on 2-12-1981

Adopted on 4-12-1981.

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

(Seventh Lok Sabha)

**THIRTY-FIRST REPORT**

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Thirty-first Report.

2. The Committee met on 30 November 1981 for allocation of time to the resolutions at item Nos. 2, 3 and 4 set down in the List of Business for Friday, 4 December 1981.

3. The Committee recommend the allocation of time as follows:—

(1) Resolution regarding development of North-Eastern Region.	2 hours
(2) Resolution regarding problem of unemployment particularly of scientific and technical personnel.	2 hours
(3) Resolution regarding welfare of construction workers.	2 hours

**Recommendations**

4. The Committee recommend that the allocation of time to resolutions, as shown in paragraph 3 above, be agreed to by the House.

NEW DELHI;

November 30, 1981

Agrahayana 9, 1903 (Saka)

G. LAKSHMANAN,  
*Chairman.*

*Committee on Private  
Members' Bills and Resolutions.*